

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 206 of 2013 & I.As. No. 286 of 2013 & 313 of 2013.

Dated : 27th November, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Vilyyat Power Pvt. Ltd. Appellant (s)

Versus

**Kerala State Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. M.T. George &
Ms. Kavitha for R-2.

ORDER

Heard the learned counsel for the parties.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member